

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN BENCH, CHENNAI**

**ORIGINAL APPLICATION No. 116 of 2023**  
**[Earlier, OA No. 740 of 2022 (PB), New Delhi]**

**IN THE MATTER OF:**

Dr. Devesh Nigam

.... Applicant

Versus

Telangana State Pollution Control Board  
& Others

.... Respondents

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R1)**

**RUNNING INDEX**

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**Place:** Hyderabad

**Date:** 28-11-2024.

*T. Jayashankar*

**COUNSEL FOR RESPONDENT No.1**



**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (TGPCB)  
IN OA NO. 116 OF 2023 (EARLIER OA NO. 740 OF 2022) BASED ON A  
COMPLAINT RECEIVED BY POST FROM DR. DEVESH NIGAM, REGISTRAR,  
UNIVERSITY OF HYDERABAD**

It is to submit that, the Hon'ble National Green Tribunal (NGT), New Delhi has registered Original Application based on a complaint received by post from Dr. Devesh Nigam, Registrar, University of Hyderabad. The grievance in the application is regarding untreated sewage and medical waste being discharged into Central University campus by Sports Complex of Telangana & Telangana Institute of Medical Sciences (TIMS) and also from adjacent colonies.

The Hon'ble NGT, New Delhi passed an order dated 03.01.2023 in the O.A. No. 740 of 2022 constituting a Joint committee comprising of members from State PCB, GHMC & District Collector-RR District with the nodal agency as the District Collector, RR District for coordination & compliance and to submit report within two months.

Accordingly, the Joint Committee members inspected the University of Hyderabad (Central University) and its surroundings on 07.02.2023 and a report was submitted to the Hon'ble NGT, New Delhi.

Subsequently, the above matter was transferred before the Hon'ble NGT, South Bench, Chennai and the same is re-numbered as O.A. No. 116 of 2023.

In the matter, TGPCB also submitted reports vide report dated: 27.09.2023, 11.03.2024 & 02.09.2024.

The matter was further listed on 29.11.2024.

In continuation to the TGPCB Report filed on 02.09.2024, following is submitted:

1. The Board has reviewed matter in the Board office Task force committee meeting held on 08.11.2024.
2. The Board, as per recommendations of Taskforce committee, has issued directions to the commissioner, GHMC to ensure no sewage is joining Peacock lake & Nallagandla lake and ensure treatment of sewage coming from HCU main, Nallagandla main, TNGOs colony & Gopanpally villages in STP, vide directions dated 20.11.2024 (**Annexure – I**).
3. The Board, as per recommendations of Taskforce committee, has issued directions to the Managing Director, HMWS & SB to ensure no sewage is joining Peacock lake & Nallagandla lake; ensure treatment of sewage coming

②

from HCU main, Nallagandla main, TNGOs colony & Gopanpally villages in STP & to submit action plan with progress report on construction of STP, vide directions dated 20.11.2024 (**Annexure – II**).

Submitted.

**Place: Hyderabad.**  
**Date: 27.11.2024**

  
**ENVIRONMENTAL ENGINEER**  
**ENVIRONMENTAL ENGINEER**  
Telangana Pollution Control Board,  
Regional Office, Rangareddy.



(5)

- 1

**TELANGANA POLLUTION CONTROL BOARD**  
Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018  
Phones : 040-23887500 Fax: 040 - 23887519

**BY REGD. POST WITH ACK. DUE**

**Order No.RR-Legal/TGPCB/TF/BO/UH-VI/2024-1853**

**Date:20.11.2024**

Sub : TGPCB - O.A. No. 116 of 2023 (Earlier O.A. No. 740 of 2022) filed by Dr. Devesh Nigam in Hon'ble NGT - Water (Prevention and Control of Pollution) Act, 1974 (as amended by Act 53 of 1988) - **Directions - Issued - Reg.**

- Ref :
1. O.A. No. 116 of 2023 (Earlier O.A. No. 740 of 2022) filed by Dr. Devesh Nigam Vs State of Telangana
  2. Board office directions dated 10.10.2023.
  3. Board office directions dated 07.05.2024.
  4. Inspection of Board officials on 27.08.2024.
  5. Hon'ble NGT, South Bench, Chennai orders dated 03.09.2024 in the O.A. No. 116 of 2023.
  6. The EE. RO. Rangareddy report dated 18.09.2024.
  7. Task Force Hearing held on 08.11.2024.

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1. WHEREAS, the Hon'ble National Green Tribunal (NGT), New Delhi, registered O.A. No. 740 based on a complaint received by post from Dr. Devesh Nigam, Registrar, University of Hyderabad. The grievance in the application is regarding untreated sewage and medical waste being discharged into Central University campus by Sports Complex of Telangana & Telangana Institute of Medical Sciences (TIMS) and also from adjacent colonies.
  2. WHEREAS, the Hon'ble NGT, New Delhi, passed an Order dated 03.01.2023 in the O.A. No. 740 of 2022 constituting a Joint committee comprising of following members with the nodal agency as the District Collector, RR District.
    1. State PCB
    2. GHMC
    3. District Collector, RR District - Nodal agency for coordination & compliance
- The Hon'ble NGT directed the Joint Committee to look into the grievance, visit the site, collect relevant information and submit factual as well as action taken, if any and submit report within two months.
3. WHEREAS, the Joint Committee members inspected the University of Hyderabad (Central University) and surroundings on 07.02.2023. The Board reviewed status in the TF meeting held on 22.09.2023. As per the recommendations, the Board issued directions to M/s Hyderabad Metropolitan Water Supply & Sewerage Board (HMWS&SB) on 10.10.2023.
  4. WHEREAS, the Board has reviewed the status of compliance made by M/s Hyderabad Metropolitan Water Supply & Sewerage Board (HMWS&SB) during the Taskforce Committee Meeting held on 26.04.2024 and issued following directions to the Managing Director, HMWS&SB, Khairatabad, Hyderabad, vide order dated 07.05.2024.
    - a) The HMWS&SB shall submit action plan along with timeline within a week from the date of this order, on construction of STP to treat the sewage coming from HUC main & Nallagandla main including drains from TNGOs colony & Gopanpally villages.
    - b) The HMWS&SB shall prevent joining of sewage into peacock lake and Nallagandla lake and ensure of sewage in STP, coming from HCU main & Nallagandla main which includes drains from TNGOs colony & Gopanpally villages.
  5. WHEREAS, the Hon'ble NGT South Zone, Chennai, vide order dated:18.07.2024 ordered as follows:

*"The 2<sup>nd</sup> Respondent / Greater Hyderabad Municipal Corporation (GHMC) has not been represented through their counsel and their report is awaited"*

*"The HMWS&SB (Respondent No.4), in its report, has stated that for the diversion of the sewer main to reroute sewage away from Peacock Lake, the GHMC has entrusted the work to the contracting agency for an amount of Rs.296 Lakhs and the work is in progress"*

"Unless the GHMC files their report, the time frame within which it can be completed cannot be ascertained. If the report is not filed by the GHMC before the date of next hearing, the same will be received only on payment of cost"  
 "Post the Matter on 03.09.2024"

6. WHEREAS, the Board officials inspected the premises of University of the Hyderabad campus and its surroundings on 27.08.2024 and submitted a report dated 18.09.2024. The following observations are made during the inspection:

- i. The Greater Hyderabad Municipal Corporation (GHMC) has started pipeline works for diversion of sewage joining Peacock Lake. Trench works for laying pipeline were carried along the Peacock Lake (about 300 mts) only and partial pipe line laying of about 50 mts was completed. During the inspection no progress on works were observed pertaining to laying pipeline.
- ii. The HMWS & SB is also carrying pilot works for *in-situ* treatment of sewage flowing in the drain and joining Nallagandla Lake with "Advanced Oxidation Protocol" based on Ozonation.
- iii. Sewage flowing in the drains from outside colonies leading to Peacock Lake & Nallagandla Cheruvu is continuing and the status of flow of the drains leading to these lakes is placed as below

**a) Drains leading to Peacock lake & Nallagandla Cheruvu :**

Sl. No.	Source of sewage in upstream	GPS Coordinates of the sewage entering into the premises	Un treated, Sewage leading to	Status of sewage flow observed
1	Drain -1, passing from TNGOs colony area into central university campus	17°26'38.87"N 78°20'5.01"E	Peacock Lake	Normal flow
2	Drain -2, passing from TNGOs colony area into central university campus	17°26'45.56"N 78°19'51.94"E	Peacock Lake	Normal flow
3	Drain -3, passing from TNGOs colony area into central university campus	17°26'48.99"N 78°19'43.40"E	Peacock Lake	Lean flow
4	Drain -4, passing from TNGOs colony area into central university campus	17°26'35.02"N 78°19'28.80"E	Peacock Lake	Normal flow
5	Nallah passing from premises of TIMS, Stadium & Residential colonies.	17°26'46.86"N 78°20'31.95"E	Peacock Lake	Normal flow

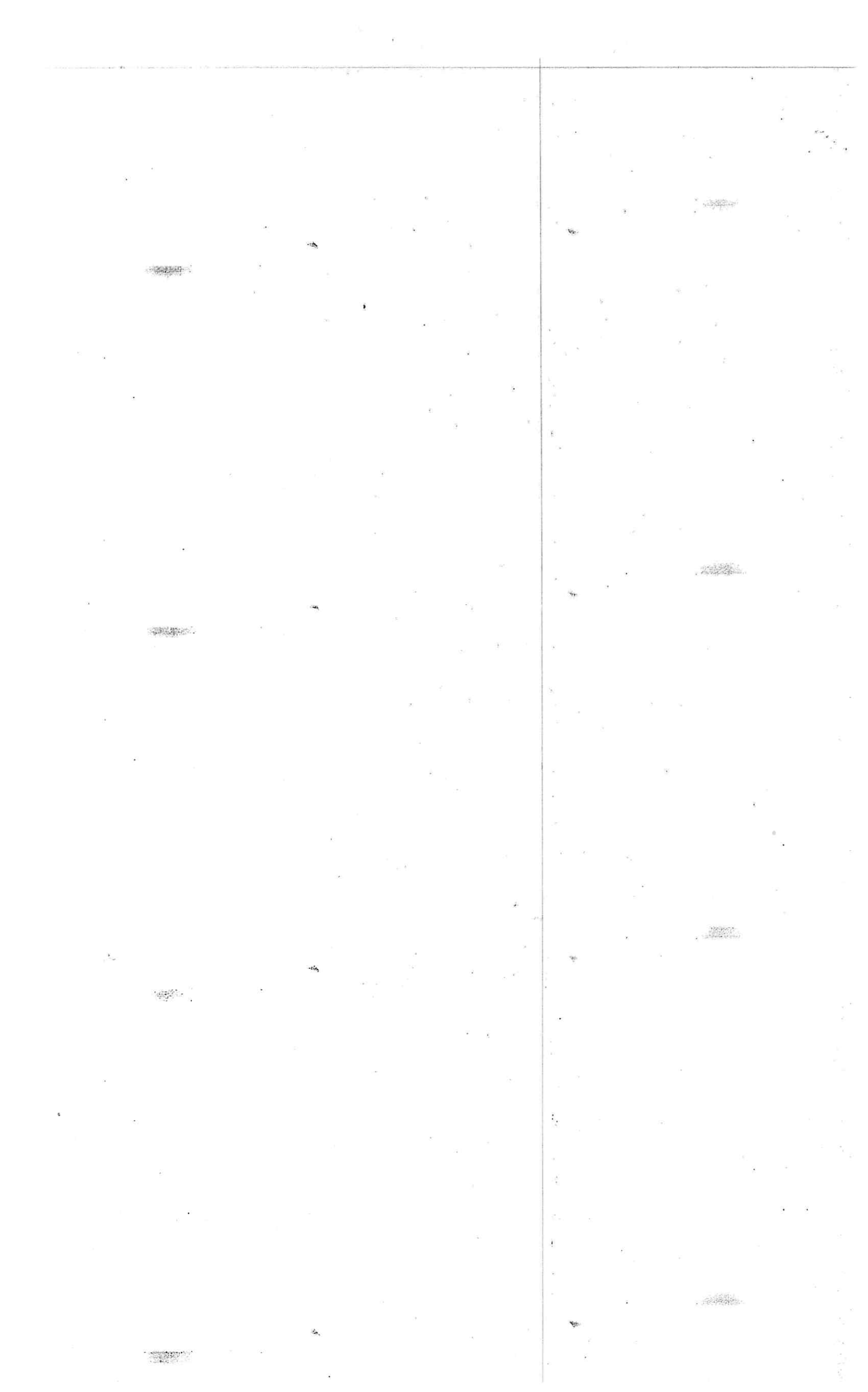
**Drains leading to Nallagndla Lake**

Sl. No	Source of untreated sewage in upstream	GPS Coordinates of the sewage entering into the premises	Untreated Sewage leading to	Status of sewage flow observed
1	Drain passing from Gopanpally village area entering into University campus	17°27'7.02"N 78°18'41.51"E	Nallagandla Lake	Lean Flow
2	Drain passing from Gopanpally village area entering into University campus Beside Sapthagiri Enclave (back side of M/s. Aparna Sarovar, Nallagandla)	17°27'40.38"N 78°18'44.56"E	Nallagandla Lake	Normal flow

The Board officials collected samples from Peacock lake and Nallagandla Cheruvu on 27.08.2024. The analysis reports of Peacock lake and Nallagndla Cheruvu are as follows:

S No.	Parameter	Unit	Results	
			Peacock lake 24/08/604	Nallagandla Cheruvu 24/08/605
1.	pH	--	738	7.47
2.	Electrical Conductivity	µS/cm	854	789
3.	Dissolved Oxygen	mg/L	5.8	6.6
4.	Chemical Oxygen Demand	mg/L	40	24
5.	BOD 3 at 27°C	mg/L	10	7
6.	Total Suspended Solids	mg/L	12	08
7.	Total Dissolved Solids	mg/L	472	440
8.	Free Ammonia	mg/L	0.026	BDL
9.	SAR	-	2.0	2.5
10.	Total coliform	MPN/100ml	120	84
11.	Fecal coliform	MPN/100ml	9.3	6.1
<b>CPCB water quality criteria class</b>			<b>D</b>	<b>D</b>







(6) Annexure - II

**TELANGANA POLLUTION CONTROL BOARD**  
Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018  
Phones : 040-23887500 Fax: 040 - 23887519

**BY REGD. POST WITH ACK. DUE**

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**Date: 20.11.2024**

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4. Inspection of Board officials on 27.08.2024.
5. Hon'ble NGT, South Bench, Chennai orders dated 03.09.2024 in the O.A. No. 116 of 2023.
6. The EE. RO. Rangareddy report dated 18.09.2024.
7. Task Force Hearing held on 08.11.2024.

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The Hon'ble NGT directed the Joint Committee to look into the grievance, visit the site, collect relevant information and submit factual as well as action taken, if any and submit report within two months.

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"Unless the GHMC files their report, the time frame within which it can be completed cannot be ascertained. If the report is not filed by the GHMC before the date of next hearing, the same will be received only on payment of cost"

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5	Nallah passing from premises of TIMS, Stadium & Residential colonies.	17°26'46.86"N 78°20'31.95"E	Peacock Lake	Normal flow

**Drains leading to Nallagndla Lake**

Sl. No	Source of untreated sewage in upstream	GPS Coordinates of the sewage entering into the premises	Untreated Sewage leading to	Status of sewage flow observed
1	Drain passing from Gopanpally village area entering into University campus	17°27'7.02"N 78°18'41.51"E	Nallagandla Lake	Lean Flow
2	Drain passing from Gopanpally village area entering into University campus Beside Sapthagiri Enclave (back side of M/s. Aparna Sarovar, Nallagandla)	17°27'40.38"N 78°18'44.56"E	Nallagandla Lake	Normal flow

The Board officials collected samples from Peacock lake and Nallagandla Cheruvu on 27.08.2024. The analysis reports of Peacock lake and Nallagndla Cheruvu are as follows:

S No.	Parameter	Unit	Results	
			Peacock lake 24/08/604	Nallagandla Cheruvu 24/08/605
1.	pH	--	7.38	7.47
2.	Electrical Conductivity	µS/cm	854	789
3.	Dissolved Oxygen	mg/L	5.8	6.6
4.	Chemical Oxygen Demand	mg/L	40	24
5.	BOD 3 at 27°C	mg/L	10	7
6.	Total Suspended Solids	mg/L	12	08
7.	Total Dissolved Solids	mg/L	472	440
8.	Free Ammonia.	mg/L	0.026	BDL
9.	SAR	--	2.0	2.5
10.	Total coliform	MPN/100ml	120	84
11.	Fecal coliform	MPN/100ml	9.3	6.1
<b>CPCB water quality criteria class</b>			<b>D</b>	<b>D</b>

(8)  
As per the analysis reports of the Peacock lake & Nalagandla lake, the water quality falls under category "D-Class", which means it can be used for Propagation of wild life and fisheries but cannot be used for drinking, outdoor bathing etc.

7. WHEREAS, the Hon'ble NGT, South Bench, Chennai passed Orders dated 03.09.2024 in the O.A. No. 116 of 2023 as follows:

- "1. Today, there is no representation for the applicant
2. In the last hearing, the Greater Hyderabad Municipal Corporation (GHMC) was directed to file their report, indicating the time frame within which they can complete the work and we had also indicated that if the report is not filed before this date, the same will be received only on payment of cost.
3. Today, there is no representation for the counsel as well as no report has been filed by the GHMC. Therefore, we once again direct the GHMC to file the report within a period of 2 (Two) weeks, answering all the issues as indicated in our earlier orders before the date of next hearing, failing which, the same will be received only on payment of Rs.25,000/- (Rupees Twenty Five Thousand only).

Post the matter on 19.09.2024." Further, the case is posted on 29.11.2024.

8. WHEREAS, the status was reviewed in the Task Force Committee meeting held on 08.11.2024. The representatives of GHMC (Lakes Division), HMWS & SB and projects attended the meeting. After detailed discussions, the Committee recommended to issue certain directions to HMWS & SB and GHMC under Water Act.,
9. After careful consideration of the material facts of the case, the Board hereby issue following directions under Water Act.
  - i. The HMWS & SB shall prevent joining of sewage into Peacock lake and Nallagandla lake and ensure treatment of sewage in STP, coming from HCU main & Nallagandla main which includes drains from TNGOs colony & Gopanapally villages.
  - ii. The HMWS & SB shall submit the action plan with progress report on construction of STP to treat the sewage coming from HCU main & Nallagandla main which includes drains from TNGOs colony & Gopanapally villages.
10. These orders are issued under Section 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 (as amended by Act 53 of 1988).

Sd/-  
MEMBER SECRETARY

To  
The Managing Director,  
HMWS & SB,  
Khairatabad,  
Hyderabad - 500004.

Copy to :

1. The Environmental Engineer, Regional Office-Rangareddy for information and necessary action.
2. Concerned file.

// T.C.F.B.O //

P. Jambhal  
28/11/2024  
Senior Environmental Engineer  
(TF - HYD : UH-VI)

